

**THE HIGH COURT OF KERALA****HCKL / 5621 / 2023 - A7**Kochi -682031  
Date: 30-10-2024**NOTICE**

Sub:- Implementation of 'Machine Scrutiny' to WP (C) Cases (excluding Miscellaneous matters)- reg

Ref:- High Court Notices of even number dated 06.07.2023, 10.07.2023 and 29.11.2023.

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The High Court of Kerala with the object of enhancing the efficacy of the e-filing process has introduced 'Machine Scrutiny' in the matter of Bail Applications and Writ Appeals vide notices cited. Now, in continuation of the above, it is decided to extend Machine Scrutiny to WP(C) cases (excluding Miscellaneous matters) as well, **w.e.f. 01.11.2024.**

In this regard, it is also informed that if any non-compliance with the rules or any defect is noticed after 'Machine Scrutiny', registration and listing, the Court Officer has the option to mark such non-compliance using a short order during the Court's proceedings.

(By Order)

Prabhathu Kumar B  
REGISTRAR(JUDICIAL)  
Registrar General in - charge

To:-

The Advocate General, Ernakulam.  
The Director General of Prosecutions & State Public Prosecutor, Ernakulam.  
The Additional Advocate Generals, Ernakulam (2 copies).  
The Additional Director General of Prosecutions, Ernakulam (2copies).  
The Deputy Solicitor General of India, Ernakulam.  
The President, Kerala High Court Advocates' Association, Ernakulam.

The Chairman, Bar Council of Kerala, Ernakulam.  
The State Attorney, Advocate General's Office, Ernakulam.  
The Senior Counsel, Government of India (Taxes), Ernakulam.  
The President, Kerala High Court Senior Advocates' Association, Ernakulam.  
The President of Kerala Federation of Women Lawyers, Ernakulam.  
The Vice-Presidents, Kerala High Court Advocates' Association, Ernakulam.  
The Secretary, Rule Committee under Section 123 CPC, High Court.  
The Secretary, Kerala High Court Advocates' Association, Ernakulam.  
The General Secretary, Kerala High Court Senior Advocates' Association, Ernakulam.  
The Secretary, Indian Law Institute, Ernakulam.  
The Mediator - Co-ordinator, High Court Mediation Centre, Ernakulam  
The President, Kerala High Court Advocates' Clerks' Association, Ernakulam.  
The Registrars and the Additional Registrar (General Administration), High Court.  
The Director of the Kerala Judicial Academy, Athani.  
The Additional Director of the Kerala Judicial Academy, Athani.  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.  
The Director, Kerala State Mediation and Conciliation Centre, Ernakulam.  
The Deputy Director (IT), High Court.  
The Deputy Director of the Kerala Judicial Academy, Ernakulam  
The Assistant Director of the Kerala Judicial Academy, Ernakulam  
All Officers and Sections, High Court.  
The Secretary, High Court Legal Services Committee, Ernakulam.  
The Private Secretary to the Chief Justice, High Court.  
The Protocol Officer, High Court.  
The Public Relations Officer, High Court.  
The Finance Officer, High Court  
The Manager (IT), High Court  
The Court Officer to the Chief Justice, High Court  
The Additional Public Relations Officer, High Court.  
The Private Secretaries to Judges, High Court.  
The Filing and Court Officers' sections, High Court.  
The IT (Technical Cell), High Court  
The Confidential Assistants to the Registrars, Director (KJA) and the Additional Registrar (General Administration).  
The Admn. Records Section, High Court  
The Notice Board, High Court  
The File/Stock.

**Copy submitted to :**  
**The Honourable the Chief Justice and the Honourable Judges**